

**Customs, Excise and Service Tax Appellate Tribunal**  
**169, A.J.C. Bose Road, Bamboo Villa, 7th Floor, Kolkata-700014**  
**Website : www.cestat.gov.in**  
**SINGLE MEMBER Appeal Branch**  
**CAUSELIST**

COURT No. : 2

Dated : 14/11/2017 Time : 10:30  
Day : Tuesday

CORAM: Shri P.K. Choudhary, Hon'ble Judicial Member

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u> <u>MISC. MATTERS</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	C/MA(ROM)/75738/2017 C/74/2011	SRI CHANDRA KANT SONI	Commissioner of Customs Kol	IP/DR	
2	C/MA(ROM)/75739/2017 C/77/2011	Coms,Cus(Prev)W.B.Kol	SRI CHANDRAKANTA SONI (ADESARA)	IP/DR	
<b><u>REGULAR MATTERS</u></b>					
3	C/Stay/823/2010 C/313/2010	C.C.(Port)Kol	PROMISING EXPORTS LTD	DR/IP	
4	E/206/2010	Coms,C.Ex,Cus & S.Tax - BBSR-I	M/S. GURMIT CONSTRUCTION	IP/DR	
5	E/75160/2016	C.C.E. & S.T., Bolpur	MAITHAN ALLOYS LTD	DR/IP	
6	E/75162/2016	C.C.E. & S.T., Bolpur	MAITHAN ALLOYS LTD	DR/IP	
7	E/75198/2016	EVEREST INDUSTRIES LTD	C.C.E. & S.T., Bhubaneshwar-II	IP/DR	
8	E/76569/2016	BHARAT SUGAR MILLS	C.C.E. & S.T., Patna	IP/DR	
9	ST/77023/2016	VEDANTA LTD	C.C.E. & S.T., Bhubaneshwar-I	IP/DR	
10	C/76562/2017	SHREERAJ METALLOYS PRIVATE LTD	C.C., Kolkata(Port)	IP/DR	
11	C/76787/2017	SHRI DEEPAK KUMAR JAIN	C.C., Kolkata(Port)	IP/DR	
12	ST/76615/2017	LUDLOW JUTE & SPECIALTIES LTD	C.C.E. & S.T., Haldia	IP/DR	
13	ST/76829/2017	MANISHA INDUSTRIES	C.S.T., Service Tax-II, Kolkata	IP/DR	

  
Deputy Registrar  
(SINGLE MEMBER Appeal Branch)